

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 305**  
**IB-1138(ND)2018**  
**New IA-3552/2024**

**IN THE MATTER OF:**

**M/s R J Packwells Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s. Nibula Print And Pack Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 19.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liq. : Adv. Harimohana N., Adv. Shiv Nandan Sharma**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3552/2024: For the reasons stated therein, the IA is allowed** and the Progress Report is kept on record, subject to all just exceptions.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**